

14.	Statement No. XIV (Placed in Library, see No. L.T. 6514/94)	—	Fifth Session, 1992	
15.	Statement No. XIII (Placed in Library, see No. L.T. 6515/94)	—	Sixth Session, 1993	Tenth Lok
16.	Statement No. IX (Placed in Library, see No. L.T. 6516/94)	—	Seventh Session, 1993	Sabha
17.	Statement No. VIII (Placed in Library, see No. L.T. 6517/94)	—	Eighth Session, 1993	
18.	Statement No. VI (Placed in Library, see No. L.T. 6518/94)	—	Ninth Session, 1994	
19.	Statement No. III (Placed in Library, see No. L.T. 6519/94)	—	Tenth Session, 1994	
20.	Statement No. I (Placed in Library, see No. L.T. 6520/94)	—	Eleventh Session, 1994	

13.03 hrs.

**Committee on Subordinate Legislation
Thirteenth Report**

[English]

SHRI GUMAN MAL LODHA (PALI): Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

13.031/2 hrs.

**Committee on Absence of Members from the sittings
of the House**

Minutes

[English]

SHRI E. AHAMED (Manjeri): Sir, I beg to lay on the Table, Minutes (Hindi and English versions) of the Sitting of the Committee on Absence of Members from the Sittings of the House held on 24 August, 1994. (Interruptions)

13.04 hrs.

BUSSINESS OF THE HOUSE

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA):—

With your permission, Sir, I raise to announce that Government Business during the week commencing 12th December, 1994 will consist of:—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Resolutions seeking disapproval of the following ordinances and consideration and passing of the Bills replacing these Ordinances:—
 - (a) The Special Protection Group (Amendment) Ordinance, 1994
 - (b) The Industrial Development Bank of India (Amendment) Ordinance, 1994;
 - (c) The Contingency Fund of India (Amendment) Ordinance, 1994;
3. Discussion on the Resolution seeking disapproval of the Cable Television Networks (Regulation)

Ordinance, 1994 and consideration and passing of the Cable Television Networks (Regulation) Bill, 1993, as passed by Rajya Sabha.

4. Consideration and passing of the National Environment Tribunal Bill, 1992.
5. Discussion and Voting on:—
 - (a) Supplementary Demands for Grants (General) for 1994-95;
 - (b) Supplementary Demands for Grants (Railways) for 1994-95.

MR. SPEAKER: We will try to see that the Government business is completed. Let us not have it as part of the record.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Sir, the following items may please be included in the next week's agenda.

1. Amendments in the clauses of Urban Land Ceiling Act by keeping in view the interests of the farmers. This item is pending with the Government for quite a long time.
2. Declaration regarding setting up of Fifth Pay Commission for over three lakh extra-departmental employees working in the Department of Posts. The Government has already given an assurance in this regard.

SHRI RAM PUJAN PATEL (Phulpur): Sir, the following item may please be included in the next week's agenda:—

The demand of fertilizers is increasing rapidly but the production is not commensurate with the quantity of fertilizers being used in the country. As a result, heavy foreign exchange is being spent on the import of fertilisers. There is an immediate need to formulate a comprehensive scheme to set up new fertilizer plants and expand the existing plants, particularly the Urea Plant of IFFCO located at Phulpur.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, the following items may please be included in the next week's agenda:—